

BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

Original Application No. 92 of 2021(WZ)

Shreeji Mahila Charitable trust

.... Applicant

Versus

State of Gujarat and Others

....Respondents

Affidavit-in-Reply on behalf of Respondent no. 9

I, Prakash Dutta, aged 57 years, Joint Secretary from Urban Development and Urban Housing Department, New Sachivalaya, Gandhinagar, do hereby take oath and state on solemn affirmation as under:

1. I have read and understood the present application and being conversant with the facts and circumstances of the present case, I am competent to file this affidavit on behalf of Respondent No.9 as under.
2. At the outset, I state and submit that the present affidavit is filed with the limited purpose to place on record certain details and clarifications. The answering respondent further reserves liberty to file additional affidavit if required. It is further submitted that the present affidavit shall be considered to be filed in all the connected applications for the purpose of adjudication.

Prakash

Prakash

3. At the outset, I say and submit that the gravamen of the Applicants in present batch of Applications, which pertains to location of TDSF sites in Gujarat, it is the contention of the Applicants that the said TDSF sites have been granted permission contrary to the guidelines issued by the Central Government in Solid Waste Management Rules, 2016, especially, the rule mandating creation of buffer zone of 500 mtrs around the said sites. In this regard, I say that role of the Urban Development and Urban Housing Department, so far as identification of TDSF concerned, is very limited. I say that the locations for the landfill sites have been earmarked and approved by the Respondent No. 1 and 2, and the notification in that regard has been issued, in accordance with law, by the Respondent No. 1. I say that the said notifications have been placed by the Respondent No. 2 in its affidavit dated 08.09.2016. I state and submit that answering respondent refers to and adopts the contentions and averments made by the Respondent No. 2 in its affidavit dated 08.09.2016.

4. I, however, state that the answering respondent will make best endeavors to provide any assistance that is required for the purpose of adjudication of the present proceedings.

VERIFICATION

I, Prakash Dutta, aged 57 years, Joint Secretary from Urban Development and Urban Housing Department, New Sachivalaya, Gandhinagar, do hereby take oath and state on solemn affirmation

Prakash

R. J. Mahesh



that what is stated in Paragraph No. 1 to 4 is based on documents and information available from the records and what is stated in the paragraphs are submissions of law.

SOLEMENLY AFFIRMED AT ON THIS 29th DAY OF JULY, 2024 At GANDHINAGAR.

Bullo

Deponent

Identified by me

VEDANT N. JOSHI
SECTION OFFICER

Solemnly affirmed before me today by Shri PRAKASH DUTTA who is identified by shri VEDANT N. JOSHI Whom I personally know Date : 29-7-24

RP Malhotra

Additional Solicitor
Ex. Office Deputy Secretary
Legal Department, Gandhinagar